

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 150 of 2019

IN THE MATTER OF:

Rachakonda Siva Kumar

...Appellant

Vs

Gagan Aerospace Ltd. & Anr.

....Respondents

Present:

**For Appellant: Mr. D. Abhinav Rao, Ms. Monalisa Kosaria
 Advocates.**

For Respondents:

ORDER

03.07.2019 Leaned Counsel for the Appellant prayed for withdrawal of the appeal. Prayer is allowed. The appeal stands disposed of.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk